

R.O.C.No.12596-A2014-B2

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 206 / 2014

Thiru. RMT.Teekaa Raman, District Judge, functioning on deputation as Secretary, High Court Legal Services Committee, Chennai, who has been appointed as Member Secretary, Tamil Nadu State Legal Services Authority, Chennai on deputation basis, in G.O.(D) No.886, Home (Courts IV) Department, dated 19.12.2014 is repatriated to his parent department viz., Tamil Nadu State Judicial Service and deputed to Tamil Nadu State Legal Services Authority, Chennai to function as Member Secretary in the Tamil Nadu State Legal Services Authority, Chennai in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 23.12.2014.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL